

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 06 OF 2018 &
IA NO. 27 OF 2018

Dated : 25th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Meja Urja Nigam Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Mridul Chakravarty
Mr. Pallav Monga for R-2

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-11

ORDER

The learned counsel, Ms. Swapna Seshadri, appearing for the Appellant has filed a convenience compilation on behalf of the Appellant in the Court. The same was taken on record.

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents submitted that, pleadings are complete in this matter and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated above, are placed on record.

List this matter for hearing on **24.09.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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